

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 13**

**IA 1768/2023 In C.P. (IB)/3755(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **09.07.2024**

NAME OF THE PARTIES:      **CANARA BANK V/s PARANJAPE AGRO**  
**PRODUCTS I PRIVATE LIMITED**

Section 7 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA 1768/2023**

1. Mr. Prakash Shinde, Advocate i/b MDP & Partners appeared for the Applicant.
2. Ms. Khushbu Bhanushali, Advocate a/w Mr. Avinash Khanolkar, Advocate appeared for the Respondent.
3. Both parties have filed their written notes of arguments on record.
4. Heard and **Reserved for Order.**

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**